

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 473/TT/2019

Coram:

**Shri P.K. Pujari, Chairperson
Shri I. S. Jha, Member
Shri Arun Goyal, Member**

Date of Order: 09.02.2022

In the matter of:

Corrigendum to the order dated 25.1.2021 in Petition No. 473/TT/2019

Approval under Regulation 86 of Central Electricity Regulatory Commission (Conduct of Business) Regulations 1999 and revision of transmission tariff for the 2001-04, 2004-09 and 2009-14 tariff periods and truing up of transmission tariff for the 2014-19 period under Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2014 and determination of transmission tariff for the 2019-24 period under Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2019 for **Combined Asset** consisting of **Asset-a**: 220 kV D/C RAPP-B-Chittorgarh Transmission Line, **Asset-b**: 220 kV S/C RAPP-B Udaipur Transmission Line, along with associated bays at Udaipur end and LILO of 220 kV D/C RAPP-Kota Line at RAPP-B including PLCC system and **Asset-c**: 220 kV S/C RAPP-B-Anta Transmission Line with associated bays at Anta end under "Transmission System associated with RAPP-B Project" in the Northern Region.

And in the Matter of:

Power Grid Corporation of India Limited,
"Saudamini", Plot No. 2,
Sector 29,
Gurgaon-122001.

.....Petitioner

Vs

1. Rajasthan Rajya Vidyut Prasaran Nigam Limited,
Vidyut Bhawan, Vidyut Marg,
Jaipur - 302 005.
2. Ajmer Vidyut Vitran Nigam Limited,
132 kV, GSS RVPNL Sub- Station Building,
Caligiri Road, Malviya Nagar,
Jaipur-302017.



3. Jaipur Vidyut Vitran Nigam Limited,
132 kV, GSS RVPNL Sub- Station Building,
Caligiri Road, Malviya Nagar,
Jaipur-302017.
4. Jodhpur Vidyut Vitran Nigam Limited,
132 kV, GSS VPNL Sub- Station Building,
Caligiri Road, Malviya Nagar,
Jaipur-302017.
5. Himachal Pradesh State Electricity Board,
Vidyut Bhawan, Kumar House Complex Building II,
Shimla-171 004.
6. Punjab State Electricity Board,
The Mall,
Patiala - 147 001.
7. Haryana Power Purchase Centre,
Shakti Bhawan, Sector-6,
Panchkula (Haryana) 134 109.
8. Power Development Department,
Government of Jammu & Kashmir,
Mini Secretariat,
Jammu.
9. Uttar Pradesh Power Corporation Limited,
(Formerly Uttar Pradesh State Electricity Board),
Shakti Bhawan, 14, Ashok Marg,
Lucknow - 226 001.
10. Delhi Transco Limited,
Shakti Sadan, Kotla Road,
New Delhi-110 002.
11. BSES Yamuna Power Limited,
BSES Bhawan, Nehru Place,
New Delhi.
12. BSES Rajdhani Power Limited,
BSES Bhawan, Nehru Place,
New Delhi.
13. Tata Power Delhi Distribution Limited,
33 kV Sub-Station, Building,



Hudson Lane, Kingsway Camp
North Delhi – 110009.

14. Chandigarh Administration,
Sector -9,
Chandigarh.
15. Uttarakhand Power Corporation Limited,
Urja Bhawan, Kanwali Road
Dehradun.
16. North Central Railway,
Allahabad.
17. New Delhi Municipal Council,
Palika Kendra, Sansad Marg,
New Delhi-110002.

.....Respondents

CORRIGENDUM

The Commission vide order dated 25.1.2021 had revised the transmission tariff of the 2001-04, 2004-09 and 2009-14 tariff periods and trued up the transmission tariff of the 2014-19 tariff period under the Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2014 and determined the transmission tariff of the 2019-24 tariff period under Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2019 in respect of the following assets under “Transmission System associated with RAPP-B Project” in the Northern Region (hereinafter referred to as “the transmission project”):

Asset-a: 220 kV D/C RAPP-B-Chittorgarh Transmission Line;

Asset-b: 220 kV S/C RAPP-B-Udaipur Transmission Line alongwith associated bays at Udaipur end and LILO of 220 kV D/C RAPP-Kota Line at RAPP-B including PLCC System; and

Asset-c: 220 kV S/C RAPP-B-Anta Transmission Line with associated Bays at Anta end.



2. It is noticed that certain inadvertent typographical errors have occurred in one of the tables under paragraph 21 in respect of Asset-a, and in calculation of the Interest on Loan allowed for the transmission assets for the 2001-04 period which has further impact on the other components of tariff of the 2001-04 period and the subsequent tariff periods.

3. These inadvertent errors are being rectified in exercise of powers under Regulation 103A of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999.

4. Accordingly, the following changes are being made to the order dated 25.1.2021 in Petition No. 473/TT/2019:

i) The tables under paragraph 21 are revised as follows:

(₹ in lakh)

Asset-a			
Particular	2001-02	2002-03	2003-04
Depreciation	114.77	114.77	114.77
Interest on Loan	300.09	55.16	51.11
Return on Equity	194.41	194.41	194.41
Advance against Depreciation	134.90	0.00	0.00
Interest on Working Capital	24.86	18.05	18.63
O&M Expenses	158.05	167.53	177.58
Total	927.07	549.92	556.50

(₹ in lakh)

Asset-b			
Particular	2001-02	2002-03	2003-04
Depreciation	125.54	125.54	125.54
Interest on Loan	433.24	193.13	176.64
Return on Equity	64.86	64.86	64.86
Advance against Depreciation	226.05	0.00	80.72
Interest on Working Capital	26.24	17.71	19.57
O&M Expenses	131.01	138.87	147.20
Total	1006.94	540.11	614.54



(₹ in lakh)

Asset-c			
Particular	2001-02	2002-03	2003-04
Depreciation	60.62	60.62	60.62
Interest on Loan	178.67	112.95	105.68
Return on Equity	74.95	74.95	74.95
Advance against Depreciation	82.10	0.00	27.42
Interest on Working Capital	12.07	9.44	10.11
O&M Expenses	57.59	61.05	64.71
Total	466.01	319.02	343.49

ii) The table under paragraph 22 is revised as follows:

(₹ in lakh)

Asset-a					
Particular	2004-05	2005-06	2006-07	2007-08	2008-09
Depreciation	114.77	114.77	114.77	114.77	91.11
Interest on Loan	39.93	28.13	16.20	5.15	0.00
Return on Equity	170.11	170.11	170.11	170.11	170.11
Advance against Depreciation	0.00	0.00	0.00	0.00	0.00
Interest on Working Capital	14.66	14.94	15.24	15.58	15.65
O&M Expenses	114.73	119.31	124.22	128.96	134.34
Total	454.20	447.25	440.53	434.56	411.21

iii) The tables under paragraph 25 are revised as follows:

(₹ in lakh)

Asset-a					
Particular	2004-05	2005-06	2006-07	2007-08	2008-09
Depreciation	114.77	114.77	114.77	114.77	91.11
Interest on Loan	41.93	34.15	26.39	18.62	10.85
Return on Equity	170.11	170.11	170.11	170.11	170.11
Advance against Depreciation	0.00	0.00	0.00	0.00	0.00
Interest on Working Capital	14.69	15.04	15.42	15.81	15.84
O&M Expenses	114.73	119.31	124.22	128.96	134.34
Total	456.24	453.37	450.90	448.27	422.25

(₹ in lakh)

Asset-b					
Particular	2004-05	2005-06	2006-07	2007-08	2008-09
Depreciation	125.06	125.06	125.06	125.06	125.06
Interest on Loan	127.17	103.65	80.14	56.63	37.33
Return on Equity	56.76	56.76	56.76	56.76	56.76
Advance against Depreciation	112.49	112.49	112.49	112.49	50.97
Interest on Working Capital	15.57	15.62	15.69	15.78	14.92
O&M Expenses	80.40	83.60	87.07	90.36	94.16
Total	517.45	497.18	477.21	457.09	379.19



(₹ in lakh)

Asset-c					
Particular	2004-05	2005-06	2006-07	2007-08	2008-09
Depreciation	60.34	60.34	60.34	60.34	60.34
Interest on Loan	85.52	70.26	57.74	46.51	36.42
Return on Equity	65.58	65.58	65.58	65.58	65.58
Advance against Depreciation	40.90	55.70	55.70	55.70	39.10
Interest on Working Capital	8.44	8.65	8.67	8.71	8.51
O&M Expenses	47.87	49.78	51.82	53.82	56.04
Total	308.65	310.31	299.84	290.67	265.98

iv) The table under paragraph 29 is revised as follows:

(₹ in lakh)

Combined Asset					
Particular	2009-10	2010-11	2011-12	2012-13	2013-14
Depreciation	582.74	582.74	582.74	582.74	131.96
Interest on Loan	47.14	11.55	0.00	0.00	0.00
Return on Equity	390.08	404.37	404.77	404.77	409.64
Interest on Working Capital	33.17	33.40	33.90	34.67	26.18
O&M Expenses	238.17	251.68	266.24	281.60	297.64
Total	1291.31	1283.75	1287.65	1303.78	865.41

v) The table under paragraph 44 is revised as follows:

(₹ in lakh)

Combined Asset					
Particulars	2014-15	2015-16	2016-17	2017-18	2018-19
Opening Gross Block	10988.93	10988.93	10988.93	10988.93	10988.93
Additional Capitalisation	0.00	0.00	0.00	0.00	0.00
Closing Gross Block	10988.93	10988.93	10988.93	10988.93	10988.93
Average Gross Block	10988.93	10988.93	10988.93	10988.93	10988.93
Rate of Depreciation (%)	1.20	1.20	1.20	1.20	1.20
Balance useful life of the asset	21.00	20.00	19.00	18.00	17.00
Elapsed life at the beginning of the year	13.00	14.00	15.00	16.00	17.00
Aggregated Depreciable Value	9890.04	9890.04	9890.04	9890.04	9890.04
Depreciation during the year	131.85	131.85	131.85	131.85	131.85
Aggregate Cumulative Depreciation	7253.04	7384.89	7516.74	7648.59	7780.44
Remaining Aggregate Depreciable Value	2637.00	2505.15	2373.30	2241.45	2109.60



vi) The table under paragraph 45 is revised as follows:

(₹ in lakh)					
Particulars	2014-15	2015-16	2016-17	2017-18	2018-19
Allowed earlier in order dated 8.12.2015 in Petition No. 359/TT/2014	131.96	131.96	131.96	131.96	131.96
As claimed by the Petitioner in the instant petition	131.86	131.86	131.86	131.86	131.85
Allowed after truing up in this order	131.85	131.85	131.85	131.85	131.85

vii) The table under paragraph 49 is revised as follows:

(₹ in lakh)					
Combined Asset					
Particulars	2014-15	2015-16	2016-17	2017-18	2018-19
O&M Expenses	22.66	23.42	24.21	25.00	25.83
Maintenance Spares	40.80	42.16	43.58	45.00	46.49
Receivables	140.16	142.10	143.76	145.42	147.37
Total Working Capital	203.62	207.68	211.55	215.42	219.69
Rate of Interest (%)	13.50	13.50	13.50	13.50	13.50
Interest on working capital	27.49	28.04	28.56	29.08	29.66

viii) The table under paragraph 50 is revised as follows:

(₹ in lakh)					
Particulars	2014-15	2015-16	2016-17	2017-18	2018-19
Allowed earlier in order dated 8.12.2015 in Petition No. 359/TT/2014	27.49	27.99	28.52	29.04	29.59
As claimed by the Petitioner in the instant petition	27.50	28.04	28.56	29.08	29.66
Allowed after truing up in this order	27.49	28.04	28.56	29.08	29.66

ix) The table under paragraph 51 is revised as follows:

(₹ in lakh)					
Combined Asset					
Particulars	2014-15	2015-16	2016-17	2017-18	2018-19
Depreciation	131.85	131.85	131.85	131.85	131.85
Interest on Loan	0.00	0.00	0.00	0.00	0.00
Return on Equity	409.64	411.62	411.62	411.62	412.73
Interest on Working Capital	27.49	28.04	28.56	29.08	29.66
O & M Expenses	271.97	281.08	290.52	299.99	309.96
Total	840.95	852.59	862.55	872.54	884.19



x) The table under paragraph 52 is revised as follows:

Particulars	(₹ in lakh)				
	2014-15	2015-16	2016-17	2017-18	2018-19
Allowed earlier in order dated 8.12.2015 in Petition No. 359/TT/2014	841.06	850.67	860.63	870.62	881.14
As claimed by the Petitioner in the instant petition	841.28	852.80	862.55	872.55	884.19
Allowed after truing up in this order	840.95	852.59	862.55	872.54	884.19

xi) The table under paragraph 65 is revised as follows:

Particulars	(₹ in lakh)				
	2019-20	2020-21	2021-22	2022-23	2023-24
Combined Asset					
Opening Gross Block	10988.93	10988.93	10988.93	10988.93	10988.93
Additional Capitalisation	0.00	0.00	0.00	0.00	0.00
Closing Gross Block	10988.93	10988.93	10988.93	10988.93	10988.93
Average Gross Block	10988.93	10988.93	10988.93	10988.93	10988.93
Rate of Depreciation (%)	1.20	1.20	1.20	1.20	1.20
Balance useful life of the asset	16.00	15.00	14.00	13.00	12.00
Elapsed life at the beginning of the year	18.00	19.00	20.00	21.00	22.00
Aggregated Depreciable Value	9890.04	9890.04	9890.04	9890.04	9890.04
Depreciation during the year	131.85	131.85	131.85	131.85	131.85
Aggregate Cumulative Depreciation	7912.29	8044.14	8175.99	8307.84	8439.69
Remaining Aggregate Depreciable Value	1977.75	1845.90	1714.05	1582.20	1450.35

xii) The table under paragraph 71 is revised as follows:

Particulars	(₹ in lakh)				
	2019-20	2020-21	2021-22	2022-23	2023-24
Combined Asset					
O&M Expenses	18.21	18.84	19.52	20.20	20.90
Maintenance Spares	32.79	33.91	35.13	36.35	37.63
Receivables	93.46	94.54	95.58	96.63	97.45
Total Working Capital	144.46	147.29	150.23	153.18	155.98
Rate of Interest (%)	12.05	11.25	10.50	10.50	10.50
Interest on working capital	17.41	16.57	15.76	16.07	16.36



xiii) The table under paragraph 72 is revised as follows:

(₹ in lakh)

Combined Asset					
Particulars	2019-20	2020-21	2021-22	2022-23	2023-24
Depreciation	131.85	131.85	131.85	131.85	131.85
Interest on Loan	0.00	0.00	0.00	0.00	0.00
Return on Equity	392.34	392.34	392.34	392.34	392.34
Interest on Working Capital	17.41	16.57	15.76	16.07	16.36
O & M Expenses	218.57	226.07	234.20	242.35	250.84
Total	760.17	766.83	774.15	782.61	791.40

xiv) The tables under paragraph 80 are revised as follows:

(₹ in lakh)

Assets	2001-02	2002-03	2003-04
Asset-a	927.07	549.92	556.50
Asset-b	1006.94	540.11	614.54
Asset-c	466.01	319.02	343.49

(₹ in lakh)

Assets	2004-05	2005-06	2006-07	2007-08	2008-09
Asset-a	456.24	453.37	450.90	448.27	422.25
Asset-b	517.45	497.18	477.21	457.09	379.19
Asset-c	308.65	310.31	299.84	290.67	265.98

(₹ in lakh)

Combined Asset	2009-10	2010-11	2011-12	2012-13	2013-14
AFC	1291.31	1283.75	1287.65	1303.78	865.41
Combined Asset	2014-15	2015-16	2016-17	2017-18	2018-19
AFC	840.95	852.59	862.55	872.54	884.19

(₹ in lakh)

Combined Asset	2019-20	2020-21	2021-22	2022-23	2023-24
AFC	760.17	766.83	774.15	782.61	791.40

5. In view of the above, Annexure-I and Annexure-II in respect of WAROD of the Combined Asset pertaining to 2014-19 and 2019-24 tariff periods respectively are also revised and attached to this corrigendum.



6. Except for the above, all other terms of the order dated 25.1.2021 in Petition No. 473/TT/2019 remain unchanged.

sd/-
(Arun Goyal)
Member

sd/-
(I.S. Jha)
Member

sd/-
(P. K. Pujari)
Chairperson



2014-19(True-up)
Combined Asset – WAROD(Weighted Average rate of
Depreciation)

Annexure-I

Particulars	Admitted Capital Cost as on 1.4.2014 (₹ in lakh)	ACE 2014-19	Admitted Capital Cost as on 1.4.2019 (₹ in lakh)	Annual Depreciation as per Regulations (₹ in lakh)				
				2014-15	2015-16	2016-17	2017-18	2018-19
Land	0.00	0.00	0.00					
Building	0.00	0.00	0.00					
Transmission Line	9825.16	0.00	9825.16					
Sub Station	923.51	0.00	923.51					
PLCC	240.26	0.00	240.26					
Leasehold Land	0.00	0.00	0.00					
IT Equipment & Software	0.00	0.00	0.00					
Total	10988.93	0.00	10988.93	131.85	131.85	131.85	131.85	131.85
Rate of Depreciation (%)				1.20%	1.20%	1.20%	1.20%	1.20%
Average Gross Block (₹ in lakh)				10988.93	10988.93	10988.93	10988.93	10988.93



2019-24

Combined Asset – WAROD(Weighted Average rate of Depreciation)

Annexure-II

Particulars	Admitted Capital Cost as on 1.4.2014 (₹ in lakh)	ACE 2014-19	Admitted Capital Cost as on 1.4.2019 (₹ in lakh)	Annual Depreciation as per Regulations (₹ in lakh)				
				219-200	2020-21	2021-22	2022-23	2023-24
Land	0.00	0.00	0.00					
Building	0.00	0.00	0.00					
Transmission Line	9825.16	0.00	9825.16					
Sub Station	923.51	0.00	923.51					
PLCC	240.26	0.00	240.26					
Leasehold Land	0.00	0.00	0.00					
IT Equipment & Software	0.00	0.00	0.00					
Total	10988.93	0.00	10988.93	131.85	131.85	131.85	131.85	131.85
Rate of Depreciation (%)				1.20%	1.20%	1.20%	1.20%	1.20%
Average Gross Block (₹ in lakh)				10988.93	10988.93	10988.93	10988.93	10988.93

